CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath,
New Delhi-110001, Phone 23353503, FAX: 23753923
Website: www.cercind.gov.in

Petition No: 287/MP/2018 Dated: 11.2.2021

NOTICE

NOTICE UNDER CLAUSE (vi) OF REGULATION 16 OF THE CENTRAL ELECTRICITY REGULATORY COMMISSION (POWER MARKET) REGULATIONS, 2010 (the PMR)

1. An application for registration to set up and operate a Power Exchange has been made before the Commission by Pranurja Solutions Limited, with its registered office at 25th Floor, P.J. Towers, Dalal Street, Fort, Mumbai – 400001.
2. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of registration to Pranurja Solutions Limited before the Commission can be accessed at the website **https://www.pranurja.com** or inspected by any person in the Commission's office by following the laid down procedure.
3. On consideration of the material available on record, the Commission is satisfied that prima facie the applicant qualifies for grant of registration to set up and operate a Power Exchange and vide order dated 11.2.2021, the Commission has proposed to grant registration to the applicant to set up and operate a Power Exchange.
4. Notice is hereby given in pursuance of clause (vi) of Regulation 16 of PMR to invite suggestions or objections, if any, to the proposal to grant registration to set up and operate a Power Exchange as aforesaid by the Commission to be received by the undersigned latest by 26.2.2021 at the above noted address. The objections or suggestions received after the specified date shall not be considered.
5. The Commission shall fix the application for final disposal in due course and the person who files the suggestions or objections may in his discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Sanoj Kumar Jha)
Secretary